	PENDENCY REPORT AS ON	08-01-2020
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	6833
2	ADMLS-Admirality Suits.	9
3	AHO-Appeal Against High Court Order.	49
4	ARBA-Appeals under Indian Arbitration	259
7	Act.	239
5	ARBP-Petitions under Indian Arbitration	201
5	Act.	201
		1
6	AS-Admirality Suit.	
7	BLAPL-Bail Application.	3039
8	CEREF-Reference under Central Excise	23
	Act.	
9	CMAPL-Miscellaneous Applications.	2409
10	CMPAT-Company Act.	86
11	CMP-Civil Miscellaneous Petition	2283
12	COA-Appeals against judgement in	19
	Comp.Pet.	
13	COAPL-Appl.in pending	2
	Proceeding(Comp. Act.)	
14	CONTAC-Appeals against orders in Civil	5
•	Contempt	
15	CONTAR-Appeals against orders in	1
	Crl.Cont.mater	_
16	CONTC-Cotempt of Court Cases (Civil	3801
10	contempt)	3001
17	CONTR-Proceeding relating to Criminal	40
17	5 5	40
1.0	Contempt Continue Detition (Communication	1.41
18	COPET-Orginal Petition (Companies	141
	Act.)	
19	CRA-Criminal Appeals	1036
20	CRLA-Appeal against	9646
	Judgement/Sentence.	
21	CRLLP-Appl.for leave to appeal US 378	1478
	Cr.P.C.	
22	CRLMA-Other Miscellaneous	544
	Application.	
23	CRLMC-Appl.under Sec.482 Cr.P.C.	9744
24	CRLMP-Criminal Miscellaneous Petition	694
25	CRLREV-Criminal Revision.	8793
26	CRMC-Criminal Miscellaneous Case	23
27	CRP-Revision Petition.	156
	CRREV-Criminal Revision	
28		259
29	CS(OS)-Civil suits.	1
30	CUSREF-Reference under Customs Act.	3
31	CVA-Civil Appeals	3
32	CVREV-Civil Revision.	39
33	CVRVW-Civil Review.	19
34	DSREF-Confirmation under Sec.336	5
	Cr.P.C.	
35	EC-Execution Case.	3
36	ELA-Appeals from Judgement in	14
	Election Pet.	
37	ELPET-Election Petitions.	28
38	EXFA-Execution First Appeal.	3
39	EXOS-Execution Application.	4
40	EXP-Execution Petition.	21
41	FA-First Appeal	1078
42	FAO-First Appeal from Orders.	2738
43	FA(OS)-FA from Judgement in original	1
	suits.	
44	GA-Government Appeals	112
45	GCRLA-Government Appeals	390

		1
46	GUAP-Pet. under Guardianship and	10
	Wards Act.	
47	IP(M)-Main Petition (Insolvency ACt.)	1
48	ITA-Appeals Income-tax	363
49	JCRA-Jail Criminal Appeals	15
50	JCRLA-Jail Criminal Appeal	1205
51	JCRLRV-Jail Criminal Revision.	10
52	JCRMC-Jail Criminal Misc.Case.	1
53	LAA-Appeals (Land Acquisition Act)	955
54	LPA-Letters Patent Appeals.	34
55	MACA-Motor Accident Appeals.	6096
56	MAC-Motor Accident Claims.	1
57	MA-Miscellaneous Appeals	100
58	MATA-Matrimonial Cases (Appeals)	857
59	MFA-FA against Spl. Jurisdiction Cases.	10
60	MJC-Misc.Judicial Case.	59
61	MSA-SA from judgements in Misc. Cases.	85
62	OCRMC-Original Crl. Miscellaneous Case	100
63	OJC-Original Jurisdiction case (Writ)	1660
64	OREF-References.	1
65	Original Application in Bhubaneswar Bench	3
66	Original Application in Cuttack Bench	37
67	OS-Original Suit.	1
68	OTAPL-Other Tax Applications.	121
69	OTC-Other Tax Case.	6
70	OVTA-Tax Appeal Under OVAT ACt.	1
71	RCFA-First Appeals(Rent Control	1
	Matters)	_
72	RFA-FA from Judgement and Decree in Suit	2167
73	RPFAM-Revision US 19 of Family Court Act.	1584
74	RSA-Second Appeal from Judgement and Decree.	6608
75	RVWPET-Review Petition.	1678
75 76	SAO-Second Appeal from Appellate	220
	Order.	
77	SA-Second Appeal	2312
78	SCLP-Pet.for leave to appeal to Supreme Court	1
79	SJC-Special Jurisdiction Case (Tax Matters)	185
80	SM-Suo Motu.	46
81	SPA-Sp.Appeal before DB	5
82	STAPL-Appl.for direction to make a reference.	1
83	STREV-Sales Tax Revision.	1551
84	TA-Tax Appeal	12
85	TEST-Testamentary Cases.	1
86	TREV-Tax Revesion	99
87	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	250
88	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	794
89	WA-Appeals before DB against SB Judgement	3138
90	WPCRL-Pet.UA.226 for Writ of Habeas	756
91	Corpus. WP(C)-Writ Petition under Art.226 and	61453
	227.	150620
	Grand Total	150630